

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

8. C.P. (IB) 321(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.07.2018**

NAME OF THE PARTIES: Intact Automation Pvt. Ltd.

v/s.

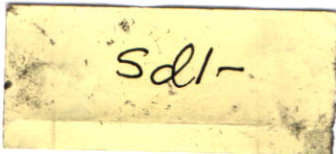
LKP Systems Engineers Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

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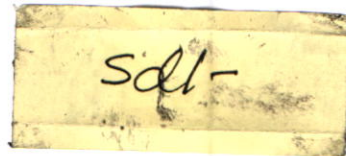
**ORDER**

Both sides present. At request list this matter on  
30.07.2018.



V. NALLASENAPATHY  
Member (Technical)

Rohit



BHASKARA PANTULA MOHAN  
Member (Judicial)